

(31)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.22/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 29/2008
NAME OF THE COMPANY	Sanghi Threads Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Threads Private Limited & (10) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADV	9849866556	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anandh R. Reddy	Adv	9246501212	P. Anandh

**ORDER**

Heard. At the request of counsels case is posted to 09.01.2018.

  
**MEMBER (Technical)**

  
**MEMBER (Judicial)**